

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALPS LIESURE HOLIDAYS PVT. LTD.

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Alps Liesure Holidays Private Limited
2	Date of incorporation of corporate debtor	05.01.2005
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Ahmedabad
4	Corporate Identity No. of corporate debtor	U63040GJ2005PTC045256
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Ground Floor Pushit Complex, Nr Kirti Stambh, Raj Mahel Road, Vadodara 390001
6	Date of closure of Insolvency Resolution Process	01.10.2019 (Liquidation was ordered vide order dated 01.10.2019, however, vide order dated 19.12.2023 liquidation process stood restored as status qua ante as on the date of the of liquidation commencement date.)
7	Liquidation commencement date of corporate debtor	01.10.2019
8	Name and registration number of the insolvency professional acting as liquidator	Vinodkumar Surendralal Shah Reg. No. IBBI/IPA-002/IP-N00610/2018-19/11857
9	Address and e-mail of the liquidator, as registered with the Board	206/1, Pramukh Cyprus, Opp. Aashka Hospital, Sahpur Sargasan Road, Gandhinagar – 382421. E-mail: ipvinodshah@rediffmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Vinodkumar Surendralal Shah Plot No. 67, Gitanjali Park-1 Gate 2, Nr. Swaminarayan Temple New Jamnagar, Jamnagar 361006 E-mail: alps.cirp@gmail.com
11	Last date for submission of claims	18.01.2024

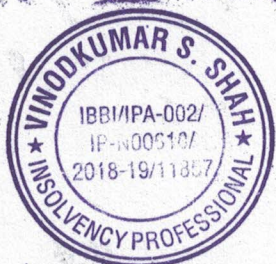
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered restoration of liquidation of the **Alps Liesure Holidays Private Limited** on 19.12.2023.

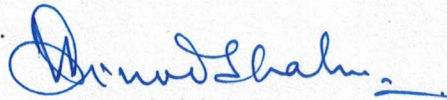
The stakeholders of **Alps Liesure Holidays Private Limited** are hereby called upon to submit their claims or update their claims submitted during the CIRP with proof on or before 18.01.2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Place: Gandhinagar
Date: 23.12.2023




Vinodkumar Surendralal Shah
Liquidator of Alps Liesure Holidays Private Limited
Reg. No. IBBI/IPA-002/IP-N00610/2018-19/11857
AFA valid upto: 22.11.2024